

CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL
PRINCIPAL BENCH, WEST BLOCK No.2, R.K.PURAM, NEW DELHI - 110066
SINGLE MEMBER APPEAL BRANCH

Appeal No. C/219 /2008 – SM[BR]

Date 12/11/2008

Assistant Registrar
C.E.S.T.A.T, New Delhi

To :
SH. ATUL GARG
R/O 3578/4, 1ST FLOOR,
NARANG COLONY, TRI NAGAR,
DELHI-35.
SH. ATUL GARG

Appellant

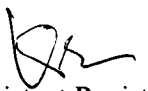
Vs

Respondent

C.C.(PREVENTIVE)

I am directed to transmit herewith a certified copy of **Final order No. 1444/ 2008- SM[BR]** dated 3.11.2008

passed by the Tribunal under Section 129, (B) of the Customs Act, 1962 & Financial Act 1994 relating to Service Tax


Assistant Registrar
(SM Appeal Branch)

Copy to :

1. Respondent

C.C.(PREVENTIVE)

NEW CUSTOM HOUSE, NEAR I.G.I. AIRPORT, NEW DELHI 110037.

2. Adv. / Consult

MR.PRADEEP JAIN,ADVOCATE

34 GUJRAT VIHAR, VIKAS MARG, DELHI-92

3 S.D.R

4 ~~J.C.D.R.~~

5 Bar association, CESTAT, New Delhi

6 M/s. Deeparchi Publications, M-93, Marg. 46, Saket, New Delhi 110017

7 M/s Centax Publications (P) Ltd., 1512-B, Bhishm Pitamah marg, Opp. ICICI Bank of Defence Colony, New - 3

8 Excise & Customs cases, B-37, Sector -1, NOIDA - 201301 Gautam Budh Nagar, (U.P.)

9 Raghuraman's 44-B, Regal Flat, Shipra Suncity, Indirapuram - 201010, Ghaziabad, DT, U.P.

10 Nidheshak publications, I.P.Estate, new Delhi

11 Taxmann Allied Service Pvt Ltd., 21/35, West Punjabi Bagh, New Delhi - 110026

12 Commercial Laws of India Pvt Ltd Post Bag No. 1033, No.70(Old No. 88), Thvagarava Road, T. Nagar, Chennai

13 Taxindiaonline.com Pvt.Ltd. B-XI/8183, Vasant Kunj, New Delhi - 110070

14 Easy Service Tax Online Dot Com Pvt.Ltd.407A, Iscon Mall, Above Star India Bazar, Satellite Road, Ahmedabad-1

15 Office Copy

16 Guard file


Assistant Registrar
(SM Appeal Branch)

IN THE CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL
West Block No.2, R.K.Puram, New Del
P[hi-110066.
Principal Bench, New Delhi.

C/219/08-SM

[Arising out of Order-in-Appeal No.CC(A)Customs/D-11/Preventive/235/07 dt.17.12.07 passed by the Commissioner of Customs(Appeals), New Delhi)

For approval and signature:

Hon'ble Mr. RAKESH KUMAR, MEMBER (TECHNICAL)

-
1. Whether Press Reporters may be allowed to see:
the Order for publication as per Rule 27 of the
CESTAT (Procedure) Rules, 1982?
 2. Whether it would be released under Rule 27 of :
the CESTAT (Procedure) Rules, 1982 for
publication in any authoritative report or not?
 3. Whether their Lordships wish to see the fair :
copy of the order?
 4. Whether order is to be circulated to the :
Department Authorities:
-

Shri Atul Garg

Appellant

Versus

Commissioner of Customs, New Delhi

Respondent

Appearance

None For appellant

Shri A.K.Rastogi, Authorised Departmental Representative(DR) For
respondent

Coram: Hon'ble Mr. RAKESH KUMAR, MEMBER (TECHNICAL)

Final

Date of decision: 3.11.08

Order No. 1444/08-SM(BR)

Per Rakesh Kumar:

When the case was called none appeared on behalf of the Appellant inspite of notice for hearing has been issued to them and there is no request for adjournment. The appeal is, therefore, dismissed for non-prosecution.

Order dictated in the open Court.

(Rakesh Kumar)
Member Technical

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